

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF TRADE & TAXES  
VYAPAR BHAWAN, NEW DELHI -110002  
(HUMAN RESOURCE BRANCH)

No. F.5(17)/DTT/Misc./L&J/2021-22/11447-4.54

Dated: 30/12/21

**ORDER**

A training session for the Newly Constituted AE-I Teams (vide AE-I Order dated 17.12.2021-copy enclosed) of this Department to familiarise them with relevant GST Act and Rules, relevant circulars, SOP on the subject, Law Point and knowledge about field operation has been scheduled on 07.1.2022 in the Conference Hall, 13<sup>st</sup> floor, Trade & Taxes Department from 02:30 PM to 05:30 PM and will be imparted by Sh. Parmod Kumar Gupta, AC(AE-II) & Sh. Davinder Singh, CA.

All nominated Officers are requested to attend the training as per schedule mentioned above.

This issues with the approval of the Competent Authority.

**Encl:- As above**

  
**ASSTT.COMMISSIONER (HR)**

No. F.5(17)/DTT/Misc./L&J/2021-22/11447-4.54

Dated: 30/12/21

**Copy forwarded for information and necessary action to :-**

1. PS to Commissioner, State Taxes, Delhi.
2. PS to Spl. Commissioner (HR)
3. All SCTTs/ ACTTs/ JCTTs/ Zonal Incharges with the request to allow the ACs/ GSTOs and GSTIs to attend the above mentioned training programme.
4. Joint Director, IT/ Sr. System Analyst with the request to deploy one staff for making necessary arrangement.
5. AC (FM) with the request to make necessary arrangements of tea and snacks.
6. All the officers/ officials concerned.
7. Sh. Davinder Singh, CA with the request to provide training to the Officers on aforesaid date.
8. Guard File.

  
**ASSTT.COMMISSIONER (HR)**

**GOVT. OF NCT OF DELHI  
DEPARTMENT OF TRADE & TAXES  
VYAPAR BHAWAN  
ANTI-EVASION CELL-I  
I.P. ESTATE, NEW DELHI-110002**

F.NO. DT&T/AE-I/2021-22/552

DATED: 17-12-2021

**ORDER**

Subject: Re-constitution of teams for survey/inspection u/s 67 of DGST Act, 2017 of the firms/taxpayers.

In supersession of earlier order of even no. dated 26/08/2021, 16 teams are re-constituted for survey/inspection u/s 67 of DGST Act, 2017 of the firms/taxpayers. The details of all 16 teams, headed by one Assistant Commissioner each, are as under:

S.No.	Team No.	Name of Assistant Commissioner/Team In-charge	Name of GSTO	Name of GSTI
1	1	Sri Prakash Gupta [4, 5 & PR Branch & Vat (Audit), 02.03.2021] (Zone-1)	Shiv Shankar Kumar (W-92)	Jasvinder Singh(W-2)
			Rajeev Chauhan(W-3)	Pawan Kumar Singh (W-7)
2	2	Sanjay Sharma (49 & FM) (Zone-3)	Satya Kam (W-8&13)	Pankaj(W-8)
			Hemant Kumar(W-10&18)	Pranesh Gautam Singh(W-19)
3	3	Yash Pal (W-44 & Library) (Zone-3)	Harish Kumar Sharma(W-53 &55)	Navneet Malhotra, Head Clerk(W-21)
			Gopinath P(W-47 & 48)	Anand Singh Rawat (W-101)
4	4	Rajender Kumar Ahuja (Fake Firms Cell)	Chander Sen(W-66)	Sanjay Gosain(W-36)
			Vijay Kumar Sharma(W-105)	Nitish Khattar(W-38)
5	5	Pawan Kumar, AC	Ramesh Chand Rana (W-33 &34)	Satish Kumar(W-40)
			Sandeep Suhag (W-28)	Nitish Sharma (W-53 &56)
6	6	Sushma Singh (61) (Zone-5)	Gurudutt Ranga(W-45)	Jai Singh Yadav(W-58)
			Vijay Singh(W-61)	Naveen Kumar Dagar(Spl Zone)
7	7	Vinod Kumar (Designated Ward AC-13)	Ravinder Jangra(W-63)	Jai Singh Yadav(W-58)
			Ashwani (W-63)	Rajiv Yadav(W-62)

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		Rohini)(63)(Zone-6)		
8	8	Ramesh Kumar (SOHA)	Pawan Kumar Dhingra (W-88)	Manoj Kumar (W-93)
			Mahesh Kumar (W-102)	Vijay Pal Khatri (W-73)
9	9	Anil Kumar (W-100)	Virender Kumar Indora(W-78)	Nitin Lochhab(W-63)
			Praveen Kumar(W-86)	Pankaj Sharma(W-63)
10	10	Rajesh Kumar (89) (Zone-8)	Sushil Kumar (W-12&16)	Rajat Yadav(W-66)
			Samai Singh(W-101)	Jagdish Prasad Sharma (W-67)
11	11	Damodar Singh (103 & 104)(Zone-9)	Narender Singh Rawat (W-17,5 &22)	Vinod Popli(W-69)
			Ashok Kumar (W-111,113,114,116)	Amit Malhotra (W-105)
12	12	Rashmi Manchanda (W- 94) (Zone-8)	Uma Kant Joshi(W-7&20)	Vijay Pal Khatri (W-73)
			Neeraj Doonga (W-94)	Nitin Tomar(W-76)
13	13	Manoj Kumar Sharma (KCS) 206 & (202, 20.07.2021)(Zone-11)	Mahesh Kalra (W-61)	Rajesh Kumar Sharma(W-79)
			Banwari Lal Meena (W-50)	Param Singh (W-84)
14	14	Rajesh Rana (Zone-11) (W-203)	Devender Sharma (W-71)	Ashok Kumar Gulati (W-61)
			Rajeev Hayaran(W-91)	Pankaj Kumar Yadav (W-88)
15	15	S. Sunil (204 & Nodal Offier for GST Refund, GST Cell & Trg. & Research Br.) (Zone-11)	Amit Kumar (BIU &W-62)	Sunil Rawat (W-90)
			Pretam Singh (W-90)	Neeraj Kumar Meena (W-94)
16	16	Babu Lal Meena (W-201) (Zone-11)	Kapil (W-71)	Naveen Kumar Meena (W-202)
			Manish (W-61)	Raju Tripathi (W-300)

Whereas, the presence of the team members in the office is necessary for issuing INS-01: 'Authorization for Inspection or Search', therefore, it is hereby directed that all the team

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**members must take prior approval of their leave(s) from Special Commissioner (AE-I), apart from their Zonal Incharges.**

Additionally, a proforma has been devised to monitor the survey/inspection cases (attached herewith). All the team incharges shall submit the requisite details in prescribed proforma before and within 24 hours after survey/inspection of the firm/taxpayer to Special Commissioner (AE-I) without fail.

Further, these teams will work in close coordination to bring the survey to a logical conclusion as per relevant laws/rules and any survey/search assigned by the Anti Evasion Cell-I has to be given priority over already assigned routine work.

This issues with the approval of Commissioner (T&T).

  
(Prince Dhawan)  
Special Commissioner (AE-I)

Copy to:

1. PS to Commissioner, Department of Trade & Taxes, GNCTD
2. AC (HR) with directions not to entertain any leave applications in respect of aforesaid mentioned officials without prior approval of SC (AE-I).